

age teachers in equal proportion. The remaining 50 per cent are filled by direct recruitment.

(d) There is no anomaly and the question of its removal does not arise.

#### **Geological Survey in Andhra**

**2149. Shri Eswara Reddy:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the Government of India had agreed at the request of the Government of Andhra Pradesh to conduct Geological Survey in the State to locate water supply sources;

(b) if so, the districts surveyed so far; and

(c) when the survey was begun and when it is expected to be completed in the remaining districts?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). At the instance of the Geological Survey of India, the Government of Andhra Pradesh, in March 1962, forwarded 30 investigations for water supply schemes covering 14 districts to be carried out during the Fourth Plan period. These proposals are being examined in the Geological Survey of India.

(c) The investigations which are approved for inclusion in the programme for the Fourth Plan will be taken up in 1966 and completed by 1971.

#### **Vijnan Mandirs in Punjab**

**2150. Shri D. C. Sharma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) how many Vijnan Mandirs will be started in Punjab State during the Third Five Year Plan period; and

(b) the places where they will be established?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) Phased

programme for the establishment of Vijnan Mandirs in Punjab State during the Third Five Year Plan has not yet been received from the State Government.

(b) Does not arise.

#### **Sindri Fertilizer Factory**

**2151. Shri D. C. Sharma:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the progress made in the examination of the report of the Committee appointed by Government to suggest measures for ensuring normal and uninterrupted production in the Sindri Fertilizer Factory; and

(b) the steps taken or proposed to be taken implement the recommendations of the Committee?

#### **The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) As stated in the reply to Unstarred Question No. 363 in the Sabha on 1st May, 1962, the Committee was appointed by the Board of Directors of the Fertilizer Corporation and the recommendations of the Committee have been examined by the Board.

(b) In accordance with the Board's decision, a cell consisting of competent technical Officers has been set up on a whole-time basis to implement the recommendations of the Committee which have been accepted by the Board in principle. Steps have already been initiated for the implementation of the more important recommendations and necessary funds have been sanctioned for the purpose.

#### **Cement Factory in East Ramanathapuram, Madras**

**2152. Shri Arunachalam:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that an application for licence to set up a cement factory in East Ramanathapuram area of Madras State has been received by the Government of India;

(b) if so, what will be the production capacity of the proposed factory per day; and

(c) when the factory will go into production?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) Yes, sir.

(b) 500 tonnes a day.

(c) The application is under consideration.

#### Marine Insurance Law

2153. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the progress made so far in enacting a statute for Marine Insurance Law as recommended by the Law Commission; and

(b) when it is likely to be enacted?

**The Minister of Finance (Shri**

**Morarji Desai):** (a) and (b). The Motion that the Bill to codify the law relating to Marine Insurance be referred to a Joint Committee of both Houses consisting of 30 members, 10 members from Rajya Sabha and 20 members from the Lok Sabha, was adopted in the Rajya Sabha on 17-8-1962. On a Motion moved by the questioner, Shri Diwan Chand Sharma, on 31st August, 1962, the Lok Sabha has also agreed to join in the Joint Committee.

#### Indian Army Officer missing in Congo

2154. **Sari D. C. Sharma:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 380 on the 1st May, 1962 and state:

(a) whether the whereabouts of the missing Indian Army Officer working with U.N. Forces in Congo have since been located; and

(b) if not, the further steps proposed to be taken in the matter?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) The United Nations Command in Katanga lodged a strong protest on the 29th November, 1961 with the Katanga authorities who promised to trace the Officer. The great concern of the Government of India over the fate of Major Ajit Singh was expressed by our Representative in the United Nations Advisory Committee on the Congo on the 9th January, 1962. Our Permanent Representative to the United Nations personally addressed the Acting Secretary-General of the United Nations on the 6th March, 1962, protesting against the incident and expressing our grave concern. The United Nations were asked to leave no stone unturned to trace the Officer.

All efforts made by the United Nations authorities to locate Major Ajit Singh have so far been unsuccessful.

#### Landless Tribals in Orissa

2156. **Shri Ulaka:** Will he Minister of Home Affairs be pleased to state:

(a) the number of landless tribals in Orissa;

(b) whether any scheme has been chalked out by Government to provide lands to these people; and

(c) if so, the details thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a)

The information is not available with the Central Government. An enquiry is being made from the Orissa Government and if they can furnish the information, it will be placed before the House.

(b) and (c). Information is being called for from the Orissa Government.

#### Small Irrigation Schemes for Tribals in Orissa

2157. **Shri Ulaka:** Will the Minister of Home Affairs be pleased to state:

(a) the amount of money allocated for Small Irrigation Schemes for tri-